

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.324/UHC/Admin.A/2022

Dated: Oct. 01, 2022

In exercise of powers conferred U/s 11(3) of the Code of Criminal Procedure 1973, following Judicial Officers of the rank of Civil Judge (Jr. Div.), Batch-2019, are hereby conferred with the powers of Judicial Magistrate 1st Class from 06.10.2022, to exercise these powers within the districts where they remain posted:

S.No.	Name of the Officer
1.	Ms. Udisha Singh
2.	Shri Adarsh Tripathi
3.	Ms. Anju
4.	Ms. Harshita Sharma
5.	Ms. Sneha Narang
6.	Ms. Priyanshi Nagarkoti
7.	Ms. Gulistan Anjum
8.	Ms. Priya Shah
9.	Ms. Aaysha Farheen
10.	Ms. Jahan Ara Ansari
11.	Shri Nitin Shah
12.	Shri Santosh Pachhmi
13.	Shri Samshad Ali
14.	Shri Devansh Rathore
15.	Shri Siddhartha Kumar
16.	Ms. Alka
17.	Shri Nawal Singh Bisht

By Order of the Court,

Sd/-
(Vivek Bharti Sharma)
Registrar General

No.4535/XVII-1/Admin.A-2/2021

Dated: Oct.01, 2022

Copy forwarded to: -

1. All the District & Sessions Judges, Uttarakhand.
2. Principal Judge, Family Court, Dehradun and all Judges, Family Courts of the State.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs Govt. of Uttarakhand, Dehradun.
5. Secretary, Personnel, Government of Uttarakhand, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.

7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. All the Registrars of High Court of Uttarakhand.
9. Secretary, High Court Legal Services Committee.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S. to Hon'ble Judges of this Hon'ble Court with the request to place the notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Assistant Registrar (IT) High Court of Uttarakhand, Nainital for uploading it on the website of the High Court.
14. Guard File/Assistant concerned.

**Assistant Registrar
Admin.A-2**